

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:146  
ANSWERED ON:23.02.2010  
CASES OF BANK ROBBERY  
Tirkey Shri Manohar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of bank robbery cases which took place during each of the last three years and the current year in the National Capital Territory of Delhi;
- (b) the total number of accused persons arrested and action taken against them during the said period; and
- (c) the steps taken by the Government to prevent such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The details of Bank Robbery cases registered during the last three years and 2010 upto 31.1.2010 are as under:-

Robbery						
Year	Total cases Worked out	Total cases arrested	Persons Trial	Cases	Pending	
2007	00	00	00	00		
2008	02	02	10	02		
2009	01	01	03	01		
2010 (31.1.10)	00	00	00	00		

The steps taken by Delhi Police to check such incidents are as follows:-

- # Regular meeting with RBI and officers of other bank.
- # Regular visit of banks by beat & division staff.
- # Meetings of bank officials with SHOs & SDPOs.
- # "Eyes and Ears" scheme.
- # Creation of 9 new sub-divisions and 29 new police stations after indentifying crime-prone police stations.
- # There is sustained focus on collection of criminal intelligence through Crime Branch and Special Cell and other Special Teams.
- # There is a special focus on banks, parks, bus sands, market places and other such vulnerable areas.
- # Regular surveillance on the activities of desperate criminals and other active criminals, whether residing in the area or operating in the area, is being done.
- # Whenever information is received regarding any criminal being active in the area, which is subsequently verified, preventive action is taken in order to check his further activities.
- # Increase in the number of beats, beefing up of the beat patrolling system, emphasis on the development of the criminal intelligence and sustained emphasis on detection of cases.
- # A compendium of criminals released from jail either on bail or after completing their sentence and those who were arrested for property crimes in last 5 years has been compiled and each criminal is allotted to Beat Staff, to verify his whereabouts, activities and means of livelihood.
- # Emphasis is laid on SHOs personally leading the patrolling parties on foot and in vehicles, particularly in vulnerable areas.
- # Crime trends are monitored and analyzed regularly, vulnerable areas and timings identified and remedial measures are initiated.
- # Pickets are deployed all over Delhi for checking of criminals, particularly those making use of Motorcycles, and their position is changed regularly instilling an element of surprise.
- # Surveillance over bad characters has been intensified. Banks are being regularly checked during vulnerable hours.